BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

CP(IB)No.511/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07th November 2017, 10.30 A.M.

Name of the Company		Global Coke Ltd		
Under Section		10 IBC		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
i	Debashis Ol	landhwy)		
	Kuldifr Mu Krichnendu Far	\ \ \	Corporate Deltor	Blands
4	Hiranjan Kr.	Singh	ORDER	7/11/17

Ld. Counsel for the corporate debtor are present.

Heard. Reserved for order.

(Jinan K.R.) Member (J)

(Vijai Pratap Singh) Member (J)